

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**LOK SABHA**  
**STARRED QUESTION NO. \*259**  
FOR ANSWER ON 10.03.2026

**ONE NATION, ONE BUYING COKING-COAL POLICY**

\*259. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of STEEL be pleased to state :

(a) whether the Government has any mechanism of “One Nation, One buying coking coal policy” for the Steel manufacturers in our country, if so, the details thereof; and

(b) whether the Government has any data about the cost of imports prior to and after implementation of such policy and if so, the details thereof?

**ANSWER**

THE MINISTER OF STEEL

(SHRI H.D.KUMARASWAMY)

(a)&(b): A statement is laid on the Table of the Lok Sabha.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (A)&(B) OF THE LOK SABHA  
STARRED (\*) QUESTION NO. \*259 FOR ANSWER ON 10.03.2026 TABLED BY DR.  
THIRUMAAVALAVAN THOLKAPPIYAN, MEMBER OF PARLIAMENT REGARDING  
“ONE NATION, ONE BUYING COKING-COAL POLICY”**

(a) Steel is a deregulated sector and the role of the Government is that of a facilitator to create a conducive environment for the development of the steel industry, including raw material security. As of now, there is no such ‘One Nation One Buying Coking Coal Policy’. Procurement of coking coal is primarily undertaken by individual steel companies, both in the public and private sectors, based on their commercial requirements and prevailing market conditions.

(b) Does not arise in view of above

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